miles at Arbelia in the Bashirhat sub- | port of 4 07 lakh tonnes of sugar during Division of 24 Parganas as a part of the country-wise grow more food drive, and

(b) if so, whether the Government have come to any decision in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRIS D MISRA) (a) No scheme for de-watering by pumping of 50 square miles at Arbelia in Bashirhat sub-Division has been sent to Government of India by the Government of West Bengal However, information is available only in regard to Scaldahgong Scheme which serves Arbelia area. State Government sponsored a scheme in November 1963 for the drainage of Sealdahgong Basin in the district of 24 Parganas at an estimated cost of Rs, 114 65 lakhs

(b) The scheme has been approved in September, 1964 i e during the Plan under the flood control programme and is under execution

EXPORT OF SUGAR

- *271 SHRI U S DUGAL Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state
- (a) whether Government have any proposal to export more sugar in 1966-67 as compared to the last year for earning foreign exchange,
- (b) if so, whether Government have entered into agreements with any country for the exports of sugar, and
- (c) if the answer to part (b) above be in the affirmative, the total amount of foreign exchange to be earned thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) (a) and (b) Yes, Sir The Indian Sugar Mills Association, Calcutta has been

1966 as under

to Questions

Country		Quartity (Lakh
		tonnes)
USA		0.60
UK and Canada		1 · 49
Malaysia		0.78
Other destinations	•	1 20
TOTAL		4 07

(c) Export to USA will be on the basis of the average of the Contract 7 Spot quotations of New York Coffee and Sugar Exchange Inc., during a specified period Export of 0.25 lakh tonnes to UK, will be at the negotiated price under the Commonwealth SugarAgreement, which is £ 47.5 per long ton. Balance exports will be on price fixing basis linked to the average of London Daily Price during the specified periods. The shipment period is during January to September 1966 The foreign exchange earnings will depend on the level of international price of agar during the pricing periods

LOSS DUE TO AIR ACCIDENTS

*272 (SHRI MULKA GOVINDA REDDY SHRI JAGANNATH PRASAD PAHADIA

Will the Minister of TRANSPORT. AVIATION, SHIPPING AND TOUR-ISM be pleased to state.

- (a) the number of aircraft of Air India and the IAC which were involved in accidents since 24th Jai uary, 1966, and
- (b) the total loss in human lives and property due to these accidents?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N SANJIVA REDDY) . (a) One An-India ancraft and four Indian Anlines Corporation ancraft were involved in accidents since 24th January, 1966 In addition, one Dutch registered aircraft operated by the Indian Airlines Corporation on charter was also involved in an accident during this period

(b) One hundred and fifty six persons authorised to enter into contracts for ex- | jost their lives in these accidents. Three out of the six aircraft involved in the accident

were a total loss. The other three air-

to Questions

craft were substantially damaged. All the aircraft had been fully insured and there is no financial loss to the Corporations

PARADIEP PORT

208. SHRI SUNDAR MANI PATEL Will the Minister of TRANSPORT. AVIATION, SHIPPING AND TOURISM be pleased to state

- (a) whether the expenditure incuired by the State Government in connection with the construction of Paradeep Port has been reimbursed by the Central Government after the Port has been taken over the by them.
- (b) if so, what is the amount paid and when the payment was made,
- (c) whether accounts were got audited by the Central Government and whether there are any comments about wasteful expenditure.
- (d) since it is going to be the only major deep sea port, whether berthing arrangements are expected to be adequate, and
- (e) what is the present capacity of the Port ?

THE MINISTER OF TRANSPORT. AVIATION, SHIPPING AND TOURISM (SHRI N SANJIVA REDDY) · (a) The Government have not reimbursed the expenditure incurred by the State Government on the construction of Paradeep Port But loans have been idvanced to the State Government to the extent of the expenditure incurred by the State Government on the development of the Port upto 31st May 1965 1e the date of its taking over by the Central Government

- (b) A sum of Rs 15 69 crores has been paid as loan as set out below '-
 - (1) Rs 6 crores sanctioned on the 6th March, 1965 towards the expenditure on the project during 1964-65
 - (2) Rs 1 crore sanctioned on the 24th June, 1965 towards the expenditure on the project during 1965-66

- 16th July, 1965 for expenditure on the project during 1965-66
- (4) Rs 8 crores sanctioned on the 14th December, 1965 for expenditure on the project during 1961-62 to 1963-64

The loans have been in the form of miscellaneous development loans repayable in seven annual equated instalments of principal and interest commencing from the fourth anniversary of the drawal of The interest on the loans is the loan to be paid annually till the payment of the equated instalment commences

- (c) All Government expenditure is subject to audit by the Comptroller and Auditor General No separate audit was arranged at the time of taking over of the project from the State Government
- (d) The Port at present has one mechanised ore berth. This is adequate for handling the traffic of two million tonnes of non ore expected to pass through the Port annually to begin with.
- (e) Two million tonnes of iron ore per annum

CONVERSION RATIO OF RICE TO PADDY IN MILLING INDUSTRY

209 SHRI BANKA BEHARY DAS Will the Minister of FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state

- Central team of () whether any experts visited Orissa during the last enquire into the tmancial year to conversion ratio of the to paddy in the milling industry,
- (b) if so, what was their finding and what was the ratio accepted by the State Government prior to that
- the Statu Government (c) whether accepted the ratio recommended by the expert team of the Government of India, and
- (d) if not, the reasons for the same and the present accepted ratio of conversion 9